

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 3986/2024

(Arising out of impugned final judgment and order dated 28-02-2024 in CRLQP No. 1525/2024 passed by the High Court of Judicature at Madras)

V. SENTHIL BALAJI

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR

Respondent(s)

(IA NO.69989/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA NO.79099/2024 - STAY APPLICATION, IA NO.79965/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA NO.118279/2024 - INTERVENTION APPLICATION AND IA NO.118790/2024 - INTERVENTION/IMPLEADMENT)

Date : 22-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Siddharth Luthra, Sr. Adv.
Mr. S Prabakaran, Sr. Adv.
Mr. N R Elango, Sr. Adv.
Mr. Aditya Sondhi, Sr. Adv.
Mr. MA Gouthaman, Adv.
Mr. N Bharanikumar, Adv.
Mrs. Usha Prabakaran, Adv.
Dr. Ram Sankar, Adv.
Mrs. Harini Ramsankar, Adv.
Ms. Misha Rohatgi, Adv.
Mr. Thangadurai, Adv.
Mr. M Naveen, Adv.
Mr. Agilesh Kumar S, Adv.
Mr. Aswin Prasanna A S, Adv.
Mr. Kartikeya Dang, Adv.
Mr. Harsh Vardhan, Adv.
Mr. Shariq Ansari, Adv.
Ms. Aishwarya S M, Adv.
Ms. Meghana T M, Adv.
Mr. Maeen Mavara M, Adv.
Mr. G Jai Singh, Adv.
Mr. Muthu Ganesa Pandian, Adv.
M/S. Ram Sankar & Co, AOR

For Respondent(s) Mr. Mukesh Kumar Maroria, AOR

**Mr. Balaji Srinivasan, AOR
Mr. Vishwaditya Sharma, Adv.**

**Mr. S Guru Krishnakumar, Sr. Adv.
Mr. Pranav Sachdeva, Adv.
Mr. Jatin Bhardwaj, Adv.
Ms. Neha Rathi, AOR
Mr. Abhay Nair, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

List on 24th July, 2024 at 3:00 p.m. for further hearing.

**(ASHISH KONDLE)
COURT MASTER (SH)**

**(AVGV RAMU)
COURT MASTER (NSH)**